

Small Farmers Development Agency

3415. SHRI RAM PRASAD AHIR-
WAR;

SHRI SURAJ BHAN;

SHRI ATAL BIHARI VAJ-
PAYEE;

Will the Minister of RURAL DEV-
ELOPMENT be pleased to state:

(a) State-wise details of benefits ac-
crued to small farmers under the
scheme 'Small Farmers Development
Agency';

(b) what further progress in vari-
ous States has been made as yet since
the scheme was merged with integra-
ted Rural Development Programme,
on October 2, 1980; and

(c) what is the estimated number
of small farmers in the country and
how many of them are benefited by
this programme?

THE MINISTER OF STATE IN
THE MINISTRIES OF AGRICUL-
TURE AND RURAL DEVELOP-
MENT (SHRI BALESHWAR RAM):

(a) Two statements (Annexure I &
II) indicating State-wise position re-
garding the achievement of physical
and financial targets under S. F. D. A.
programme since inception are laid
on the Table of the House. [*Placed
in Library. See No. LT-3537/82*]

(b) Two statements (Annexure III
& IV) showing the achievement un-
der Integrated Rural Development
programme during 1980-81 and 1981-
82 (so far) are laid on the Table of
the House. [*Placed in Library. See
No. LT-3537/82*]

(c) According to the Agriculture
census 1976-77, the number of farm-
ers with operational holding upto 1
hectare was estimated to be 44.53
million and the number of farmers
with operational holdings between
1-2 hectares were 14.70 million.

Under S. F. D. A./I.R.D. up to
31.3.1981, 139 lakh families consisting

of small farmers/marginal farmers/
Agricultural labour/Rural artisans
have been benefited.

Cross Breeding of Milch Cattle

3416. DR. VASANT KUMAR PAN-
DIT: Will the Minister of AGRI-
CULTURE be pleased to state:

(a) whether the attention of Gov-
ernment has been drawn to the evil
effects of exotic foreign cross breed-
ing programme in milch and draft
cattle;

(b) whether in a Seminar of Agri-
cultural Experts the ICAR Scientists
have warned of the evil effects of the
non discript and low production in-
digenous draft breed foreign crossing;
and

(c) if so, whether Government
have taken any final decision with re-
gard to cross breeding of (i) milched
cattle (ii) draft cattle, and (iii)
cross breed of indigenous variety and
breeding with foreign bulls?

THE MINISTER OF STATE IN
THE MINISTRIES OF AGRICUL-
TURE AND RURAL DEVELOP-
MENT (SHRI R. V. SWAMINA-
THAN):

(a) and (c). Based on the
recommendation in the Report of
National Commission on Agricultur-
e's (1976), cattle breeding policy
advocated as per Sixth Plan docu-
ment envisages that cross-breeding
may not be taken up in the home-
tracts of well-defined, indigenous
breeds of cattle, where selective bre-
eding be adopted for improvement.
Further, cross-breeding (crossing in-
digenous females with high quality
bulls exotic breeds) should be under-
taken for improvement of cattle to
achieve enhanced milk production
and better draught potential as com-
pared to the production/draught
capacity of non-descript cattle con-
stituting about 314th of our cattle po-
pulation.